

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 31st day of October 2023 at 10.30 a.m
(VIRTUAL MODE)

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 369/2023 For Condone Delay IA No. 1128/2023 Fir Exemption IA No. 1126/2023 Delay in representation IA No. 1127/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd.	Mr. Vivek Sinha	
2	Comp App (AT) (CH) (Ins) No. 370/2023 For Stay IA No. 1130/2023 For Urgent Listing IA No. 1131/2023	Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors.	Mr. Anirudh Krishnan	Mr. Pranava Charan MG For Caveator
3	Comp App (AT) (CH) (Ins) No. 371/2023 For Stay IA No. 1133/2023	Mr. MM Jose Vs State Bank of India	Mr. B Ramana Kumar	
4	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	
5	Comp App (AT) (CH) (Ins) No. 373/2023 Urgent Listing IA No. 1138/2023 For Condone Delay IA No. 1140/2023 For Stay IA No. 1139/2023	The Regional Provident Fund Commissioner Vs K.P.Dileep, RP	Mr. R Vishnu	

6	Comp App (AT) (CH) (Ins) No. 374/2023 Urgent Listing IA No. 1142/2023 For Condone Delay IA No. 1144/2023 To dispense with IA No. 1143/2023 For Stay IA No. 1141/2023	The Regional provident Fund Commissioner Vs K.P.Dileep, RP & Anr.	Mr. R Vishnu	
7	Comp App (AT) (CH) (Ins) no. 375/2023 For Stay IA No. 1146/2023 Leave to file IA No. 1147/2023	Reliance Commercial Finance Limited, Rep by Mr. Senthil Kumar Vs Tharuvai Ramachandra Ravichandran, RP, JBM Homes Pvt. Ltd. & Anr. WITH	Ms. K Jayasudha	
8	Comp App (AT) (CH) (Ins) No. 376/2023 For Stsy IA No. 1148/2023	Reliance Commercial Finance Limited Vs LICHFL Trustee Company Pvt Ltd & 3 Ors.	Ms. K Jayasudha	
9	Comp App (AT) (CH) No. 87/2023 For Stay IA No. 1099/2023	Avanti Metals Pvt. Ltd. Vs Alkesh Gupta	Mr. Arun Karthik Mohan	
10	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar For Caveator

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	IA No. 1124/2023 (Vacate the stay) in Comp App (AT) (CH) (Ins) No. 201/2023 For Stay IA No. 660/2023 For Exemption IA No. 661/2023 For Directions IA No. 779 & 857/2023	Earthin Projects Ltd Vs Indu Projects Ltd. & 3 Ors.	Mr. Kumar Anurag Singh	Mr. VVSN Raju- R1, R2 Mr. MV Swaroop- R3 Mr. Pranava Charan- R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasamy Nambi, Shareholder cum Director of Manasanthi Mental Health Care Pvt. Ltd. Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	Mr. Avinash Krishnan Ravi
13	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy, RP of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd. & 3 Ors.	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam- R2, R3
14	Comp App (AT) (CH) (Ins) No. 29/2023	Ebenezar Inbaraj, Monitoring Professional of Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. B Thilak Narayanan	Ms. J Parimalam- R1 & R2 Ms. Inthu Karunakaran- R3
15	Comp App (AT) (CH) No. 58/2023 For Condone Delay IA No. 687/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Comissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. & 2 Ors.	Mr. SR Sundar	Mr. B Dhanaraj- R1 Mr. S Kaushik Ramaswamy- R2
16	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Mr. Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. VVSN Raju	
17	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Mr. Madala Srinivasu & Anr. Vs IND-Barath Thermal Power Ltd & 17 Ors.	Mr. VVSN Raju	

18	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1
19	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 Interim Injunction IA No. 1076/2023 Urgent Hearing IA No. 1077/2023	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors.	Ms. J Parimalam	Mr. Jose John- R1- R4, R7

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No.701/2022	The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
21	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
22	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
23	TA (AT) No.51/2021 (Comp. App. (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
24	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee

25	TA (AT) No.109/2021 (CA (AT) No.151/2019) For Exemption IA No. 1997/2019) Additional docs. IA No. 923/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
26	TA (AT) No.110/2021 (CA (AT) No.153/2019) For Exemption IA No. 2001/2019) Additional docs. IA No. 924/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
27	TA (AT) No.113/2021 (CA (AT) No.200/2019) For Delay IA No. 2350/2019 For Exemption IA No. 2351/2019) Additional docs. IA No. 925/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
28	TA (AT) No. 244/2021 (CA(AT)(Ins)No. 766/2020 For Delay IA No. 2050/2020 Seeking Permission IA No. 2051/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
29	Comp App (AT) (CH) No.30/2022 For Condone Delay IA No. 344/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr.	M/s. C. Umashankar	Mr. B Ramana Kumar- R2
30	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
31	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10

32	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10
33	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023 IA No.637/2023 IA No. 653/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan, Arva Merchant-R10
34	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023 IA No. 654/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant - R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
35	Comp App (AT) (CH) (Ins) No.78/2022 For Stay IA No.158/2022 Urgent Hearing IA No.159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri RP & 4 Ors.	Ms. Savitha K. Jagadeesan	Mr. Ramaswamy Meyappan- R1
36	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
37	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Vs Nathella Sampath Chetty & Co	Mr. Chandrasekaran	

38	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
39	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. S Sathyanarayanan- R2
40	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. S Sathyanarayanan- R2
41	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP	Mr. B Dinesh	Mr. Ramakant Rai

Copy to:

By the order of Hon'ble Member (T)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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